139

On The Recommendations Of PAC Date on which Recommended -----29-8-1980 18. Indian Navy 29-8-1980 19. Henry Heras 18-10-1979 20. IOCOM Cable 21. 5th World Cup Hockey 17-7-1981 22. IX Asian Games Delhi-1982 29-8-1980

Setting up of an electronic switching unit in Public Sector

706. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of COMMUNICATIONS be pleased to

- (;i) whether Government propose to set up an Electronic Switching Unit in the Public Sector;
- (b) whether the Government of Maharashtra has requested the Cential Government to set up this Unit in :ashtra; and
- (c) if so, what are the details in this regard and what action has been taken in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA-TIONS (SHRI YOGENDRA MAK-WANA): (a) Yes, Sir.

- (b) No, Sir.
- (c) Though no request was originated from the Government of Maharashtra the Site Selection Committee of this Ministry had visited the sites proposed by the Government of Maharashtra against a request from the Committee and had held discussions with the State Government officials.

Bombay High Court bench at Aurangabad

LOKESH CHANDRA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred

Question 43 given in the Rajya Sabha on the 23rd November, 1981 and state whether the Central Government have since taken a decision on the establishment of a bench of the Bombay High Court, at Aurangabad?

to Questions

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL1): No,

Maharashtra Government's proposals for Power plants

708. DR. LOKESH CHANDRA: WiH the Minister of ENERGY be pleased to state:

- (a) whether some proposals submitted by the State Government of Maharashtra for the setting up of power plants in Maharashtra are still pending with the Central Government for their approval; and
- (b) if so, what are the details in this regard and by when these proposals are likely to be cleared by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) A statement showing the details of the proposals and present status of examination in the Central Electricity Authority is annexed. (Various issues relating to the proposals as indicated in the statement require to be resolved before according techno-economic clearance by the Central Electricity Authority.